FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CMM INFRAPROJECTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CMM Infraprojects Limited
2.	Date of incorporation of corporate debtor	27-03-2006
3.	Authority under which corporate debtor is incorporated / registered	ROC-Gwalior.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L45201MP2006PLC018506
5.	Address of the registered office and principal office (if any) of corporate debtor	108, Corporate Center 8-B South Tukoganj Indore, MP- 452001 IN
6.	Insolvency commencement date in respect of corporate debtor	Date of order 15-12-2022, Order received via Speed Post from NCLT on 30-12-2022
7.	Estimated date of closure of insolvency resolution process	27-06-2023 (180 Days From the date of receipt of Order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name:-Mr. Navin Khandelwal REG. NO.:- IBBI/IPA-001/IP-P00703/2017-2018/11301
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address:- 206, Navneet Plaza 5/2 Old Palasia, Indore- 452018 Email:navink25@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:- 206, Navneet plaza 5/2 Old Palasia, Indore- 452018 Email:cirp.cmminfra@gmail.com
11.	Last date for submission of claims	12-01-2023 (14 days from the date of order received by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:https://ibbi.gov.in/home/downloads Physical address: As per point 10 (b) Not applicable as per information available with IRP till date

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/s CMM Infraprojects Limited on 15th December, 2022

The creditors of M/s CMM Infraprojects Limited are hereby called upon to submit their claims with proof on or before 12-01-2023 the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Navin Khandelwal
Interim Resolution Professional
IBBI/IPA-001/IP-P00703/2017-18/11301
Place : Indore
Date 01-01-2023

Power failures amplify calls for utility to rethink gas in US

Nashville (US): A federal utility's decision to resort to rolling blackouts after coal and natural gas units went offline during dangerously cold conditions has intensified questions about the Tennessee Valley Authority's recent decision to double down on fossil fuels. TVA experienced its highest ever winter peak-power demand on December 23 as an arctic blast brought blinding blizzards, freezing rain and frigid cold from Maine to Seattle.

MORE EUROPEAN NATIONS TIGHTEN RULES FOR CHINA

France, Spain and England to implement tougher Covid measures

AP / Paris

France, Spain and England will implement tougher Covid measures for passengers arriving from China, authorities said on Friday.

France's government is requiring negative tests, and is urging French citizens to avoid non-essential travel to China. France is also reintroducing mask requirements on flights from China to France.

French health authorities will carry out random PCR tests at airports on passengers arriving from China to identify potential new coronavirus variants. The new rules take effect on Sunday, but officials said it would be a few days before they are fully in place.

The U.K. government announced that anyone travelling to England on direct flights from China would be required to take a pre-departure test from Jan 5.

Health Secretary Steve Barclay said that the U.K. was taking a "balanced and precautionary approach". He described the measures as "temporary" while officials assess Covid statistics.

France and Spain said they would continue to push for a Europe-wide policy.

France's hospitals have struggled in recent weeks with a large number of patients because of three concurrent outbreaks: the seasonal flu, a wave of bronchitis cases and Covid.

Earlier, Spain's government said it would require all air passengers coming from China to have negative tests or proof of vaccination.

Health Minister Carolina Darías said Spain would be pushing for similar measures at a European level.

Workers wearing protective masks and suits help Chinese travellers leaving the arrival hall of Rome Fiumicino International Airport, on December 29, 2022, after being tested for Covid-19. –AFP

DEATHS INCREASE TO 9,000 PER DAY: DATA FIRM

Canberra: Deaths attributed to Covid in China have increased to 9,000 people per day, according to a data firm, reported news.com.au, an Australia-based publication.

The report said: "British-based research firm Airfinity has doubled the number of people it estimates are dying from Covid in China as the number of infections soar. It comes after Beijing lifted the draconian zero-Covid health measures in November that had been in place for years."

Death rate in Japan on a different scale, says report

IANS / Tokyo

The number of people dying from Covid over the last three months in Japan is nearly 16 times higher than during the same period last year, the media reported on Saturday.

According to the country's national daily *The Mainichi*, this year's numbers are on a different scale compared to the last. Japan is currently going through its eighth wave of the pandemic.

From Dec 23 to Dec 29 last year, daily deaths stood at: 3, 0, 1, 0, 0, 2, and 4 – for a weekly total of 10.

Deaths over the same week this year were: 315, 339, 306, 217, 271, 415 and 420 – for a total of 2,283, based on data released by the Ministry of Health, Labor and Welfare.

"Taking a wider look at the most recent three-month period from Oct 1 to Dec 29, there were 744 deaths during that time frame last year. This year, the figure is 11,853," the report said.

Over the four-month period from Aug 31 to Dec 27 this year, people in their 80s represented 40.8% of the deaths.

"Those in their 90s and above accounted for 34.7%, and those in their 70s made up another 17%. In total, people in these three age brackets accounted for 92.4% of the fatalities," the report said.

Japan on Saturday reported 107,465 new coronavirus cases, down 41,319 from Friday.

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CMM INFRAPROJECTS LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	CMM Infraprojects Limited
2.	Date of incorporation of corporate debtor	27-03-2006
3.	Authority under which corporate debtor is incorporated / registered	ROC-Gwalior.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L45201MP2006PLC018506
5.	Address of the registered office and principal office (if any) of corporate debtor	108, Corporate Center 8-B South Tukoganj Indore, MP- 452001 IN
6.	Insolvency commencement date in respect of corporate debtor	Date of order 15-12-2022, Order received via Speed Post from NCLT on 30-12-2022
7.	Estimated date of closure of insolvency resolution process	27-06-2023 (180 Days From the date of receipt of Order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name:-Mr. Navin Khandelwal REG. NO.:- IBBI/IPA-001/IP-P00703/2017-2018/11301
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address:- 206, Navneet Plaza 5/2 Old Palasia, Indore- 452018 Email:navink25@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:- 206, Navneet plaza 5/2 Old Palasia, Indore- 452018 Email:cirp.cmminfra@gmail.com
11.	Last date for submission of claims	12-01-2023 (14 days from the date of order received by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:https://ibbi.gov.in/home/downloads Physical address: As per point 10 (b) Not applicable as per information available with IRP till date

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of a corporate insolvency resolution process of the **M/s CMM Infraprojects Limited** on **15th December, 2022**

The creditors of **M/s CMM Infraprojects Limited** are hereby called upon to submit their claims with proof on or before **12-01-2023** the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Navin Khandelwal
Interim Resolution Professional
IBBI/IPA-001/IP-P00703/2017-18/11301
Place : Indore
Date 01-01-2023

LIC HOUSING FINANCE LTD.

LIC HFL – LIC HOUSING FINANCE LTD

Area Office :- 2 Business, Centre, 329, Scheme No. 97, Part-4, Slice-1, Gopur Square Indore , (MP) 452010 PH NO. 0731-4026100

DEMAND NOTICE

(Demand Notice under section 13(2) of the securitization of financial assets & reconstruction and security interest Act 2002), (1) Sr. No. (2) Loan A/c No. (3) Borrowers Name & Address (4) Property Address (5) Sanction Amount & Date (6) O/S Amount Due.

Sr. No.	Loan Number	Name of Applicant/ Gurantors and Address	Address of Property	Sanction loan in Rs / Date	Amount Due in ₹
(1)	(2)	(3)	(4)	(5)	(6)
1.	121100004555	1. Mr DEEPAK KUMAR VIJWANI(Primary Applicant) 2. Mr.LOKESH VIJWANI (Co- Applicant) 3. Mrs. AARTI VIJWANI (Co-Applicant) 4.Mrs.HIMANI VIJWANI (Co-Applicant) 5. MUSKAN VIJWANI (Co-Applicant) R/O Plot No. H 7, GREEN PARK COLONY , RISHI NAGAR , UJJAIN, MP- 456010	Plot No. 58/6 South East Part of ROW House No. H-7 , Green park Colony , Near Rishi Nagar , Ujjain 456010	50,00,000/- 24/07/2020	52,91,662.79 + Interest & other Charges
2.	121100002042	1. LALCHAND YADAV(Primary Applicant) , R/O Plot No 46 , Gurunagar ,Opposite Barfani Dham , Indore, MP-452002	Flat no 401 ,Arihant Avenue ,Samarth Residency , Gram Nanod Indore, MP - 452002	11,00,000/- 05/12/2017	11,45,202.28 + Interest & other Charges

On your request we have sanctioned home loan to you in the form of financial amount as per the conditions in the agreement, which was accepted by you. (1) Details regarding the sanctioned amount of loan, date of sanction and your account number is mentioned above. (2) As you are aware that loan amount disbursed to you is secured against above mentioned (Column No. 4). Assets/ Security contract (secured asset). For this you have executed the necessary documents and pledged as security. (3) We also inform you that frequent notices were served upon you to repay the total amount of loan and you were requested orally also for the same but so far you have not settled the amount of loan, You are therefore at a serious fault for the repayment of the loan. (4) Upto today's date you are liable to pay the above amount column No. 6). (5) Due to the reasons mentioned above, we hereby inform you that you that you pay the total amount payable by you within 60 days of receipt of this notice, if the amount is not paid, we shall use the powers entrusted to us under section 13(4) of the secrutization act. (6) The amount realised after acting under the above powers will firstly be used for all the expenses and charges, which in our opinion have been spent genuinely or related to the matter. The remaining amount will be used to clear our dues upto to days date **31.12.2022** to execute the agreement as mentioned above and the balance amount (if any) will be paid to you (7) Under section 13(13) of the act be informed that you can not transfer/ sale/ mortgage any of the secured assets mentioned in this notice, after you have received the notice without a written and complete permission from the loan payer. (8) Under section 13(10) of the act we also inform you that if the amount of loan given by us is not cleared after the sale of the secured assets, we have right to take up the case against you in the Debt Recovery Tribunal (DRT). This Demand Notice is being published in two newspapers.

Date : 29.12.2022
Place : INDORE

By Order
Authorised Officer
LIC Housing Finance Ltd

AU SMALL FINANCE BANK LIMITED (A Scheduled Commercial Bank)

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)

APPENDIX IV [SEE RULE 8(I)] POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in below table: -

Name of Borrower/Co-Borrower/ Mortgagor/Guarantor/Loan A/c No.	13(2) Notice Date & Amount	Description of Mortgaged Property	Date of Possession Taken
(Loan A/C No.) L9001071022098127, Sunita Jivan Songara (Borrower), Ankit Jivan Songara (Co-Borrower)	14-Sep-22 ₹ 10,37,619/- Rs. Ten Lac Thirty-Seven Thousand Six Hundred Nineteen Only as on 12-Sep-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Gram Panchayat House No 06 P H No 83 Mehantpura Dhar Badnawar Madhya Pradesh **Admeasuring 1600 Sqft**	27-Dec-22
(Loan A/C No.) L9001071022533688, Dharmendra (Borrower), Kiran W/o Dharmendra Patidar (Co-Borrower)	14-Sep-22 ₹ 20,60,524/- Rs. Twenty Lac Sixty Thousand Five Hundred Twenty-Four Only as on 12-Sep-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Gram Panchayat Plot House At Ph No 47 Ward No 14 Bakhatgadh Dhar Badnawar Madhya Pradesh. **Admeasuring 1175 Sqft**	27-Dec-22
(Loan A/C No.) L9001071019850600, Dharmendra Sisodiya (Borrower), Bhawar Lal Sisodiya (Co-Borrower)	14-Sep-22 ₹ 4,73,754/- Rs. Four Lac Seventy-Three Thousand Seven Hundred Fifty-Four Only as on 13-Sep-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Gram Panchayat House N.09 On Survey No 292 Patwari Halka No 86 Panchayat Register No Dhar Madhya Pradesh. **Admeasuring 2184 Sqft**	27-Dec-22
(Loan A/C No.) L9001060113237107, Ashok Patidar (Borrower) , Manju Patidar (Co-Borrower), Dashrath Patidar (Co-Borrower) , Akhilesh Solanki (Guarantor)	13-Jun-22 ₹ 5,65,389/- Rs. Five Lac Sixty-Five Thousand Three Hundred Eighty-Nine Only as on 10-Jun-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At P.H.N. 79, H.N. 16, Ward No.1, Gram Molana, Tehshil-Badnagar, Dist - Ujjain , Madhya Pradesh **Admeasuring 1900 Sqft** East: House Of Laxmi Narayan West: Road North: House Of Mahendra South: House Of Ramchandra	28-Dec-22
(Loan A/C No.) L9001060115519659, Sandeep (Borrower) , Ramkunwar Bai Chouhan (Co-Borrower), Ramchandra Chouhan (Co-Borrower) Reena (Co-Borrower) Ramesh (Guarantor)	12-Jul-22 ₹ 6,58,493/- Rs. Six Lac Fifty-Eight Thousand Four Hundred Ninety-Three Only as on 12-Jul-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Sitauted At Sruvey .No. 354 , Village- Jafla Tehsil- Badnagar , Dist- Ujjain Madhya Pradesh **Admeasuring 41.76 Sq .Mtr** East: Road & Colony West: 5 Ft Wide Gali North: House Of Mr Pema Ji Bargunda South: Plot Of Bhoi	28-Dec-22
(Loan A/C No.) L9001060118184052, Rajpal Singh Chouhan (Borrower), Khushal Singh Chouhan (Co-Borrower),	06-Aug-22 ₹ 14,67,664/- Rs. Fourteen Lac Sixty-Seven Thousand Six Hundred Sixty-Four Only as on 05-Aug-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At House No. 25, Kh No. 433, Ph No. 23, Vill.- Kamanpur, Te.- Badnagar, Dist.- Ujjain, Madhya Pradesh **Admeasuring 2394 Sq. Ft.** East: House Of Bharat Singh West: House Of Mr. Raghuveer Singh North: Common Road South: Open Space	28-Dec-22
(Loan A/C No.) L9001060118200453, Sodan Singh (Borrower), Seema Jhala (Co-Borrower),	06-Aug-22 ₹ 3,90,356/- Rs. Three Lac Ninety Thousand Three Hundred Fifty-Six Only as on 05-Aug-22	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At P.H.No. 42 , Village- Budhi Barlai Sanver,Dist- Indore Madhya Pradesh **Admeasuring 330. Sq .Ft** East: Road West: House Of Badri Lal North: House Of Om Kar South: House Of Indar Singh	28-Dec-22

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table.

"The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets."

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** for the amount and interest thereon mentioned in the above table.

Date : 31/12/2022
Place : Indore

sd/-
Authorised Officer AU Small Finance Bank Limited

Office of the Executive Engineer, P.W.D. Bridge Construction Division Ujjain (M.P.)

Tender Notification No. - 12/SAC/2022-23 Ujjain, Date: 25/12/22

Notice Inviting Tender

Online Tender for the work mentioned below are being invited. The Tender have been uploaded on the e-Tender Portal of Public Works Department **https://mptenders.gov.in** in Tender details are as below:-

S. No.	Tender ID.	District	Nature of work	Name of Work	Call No.	Cost of work (PAC) (Rs. in lacs)	(EMD Fee/ Tender Fee) All Tender Document & Other
1	2	3	4	5	6	7	8
1	2022_ PWDRB_ 239918_1	Mandsaur	Bridge	CONSTRUCTION OF SUBMERSIBLE BRIDGE ACROSS NALLAH ON MALHARGARH RAILWAY STATION TO NARAYANGARH ROAD DISTRICT MANDSAUR (M.P.)	First	198.41	Online Only

The document can only be purchased online from the above website after making online payment. The last date & time for purchase of document online is Dated 16.01.2023 up to 17:30 PM. Detail NIT and other details can be viewed on the above mentioned portal. Amendments to NIT, if any, will be published on website only, and not in newspaper.

G-21088

गाँव-गाँव में अलख जगाओ, बेटी बचाओ, बेटी पढाओ।

(S K Agrawal)
Executive Engineer
PWD Setu Nirman Division Ujjain

CAPRI GLOBAL HOUSING FINANCE LIMITED

CAPRI GLOBAL HOUSING FINANCE LIMITED

Registered & Corporate Office: 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai- 400013 , **Circle Office :-** Capri Global Capital Limited 9B, 2nd Floor, Pusa Road, New Delhi – 110060

APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the undersigned being the Authorized Officer of Capri Global Housing Finance Limited (CGHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub –section (8) of section 13 of the Act, in respect of time available, to redeemthe secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGHFL for an amount as mentioned herein under with interest thereon.

S. N.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1.	(Loan Account No. **LNHLIND000005250 of our Indore Branch)** **Ashok Kumar Raghuvanshi** (Borrower) **Sadhana Raghuvanshi,** (Co-Borrower)	All that piece and parcel of Flat No. 403, ad measuring 981 sq.ft. 4th floor, Samraddhi Height, Plot No. B-40, Samarth Park Colony, Gram Umariya, Tehsil Mhow, Indore, Madhya Pradesh – 452001.	**12-10-2022 Rs. 13,59,391/-**	**28-12-2022**
2.	(Loan Account No. **LNHLIND000030123 of our Indore Branch)** **Mahendra Virendra** (Borrower) **Shailendra Thakur, Vandana Thakur** (Co-Borrower)	All that piece and parcel of Plot No. 18, admeasuring 800 sq ft. Sukh Nagar Extension Colony, Sector -B, Survey No. 74/16, Village, Kodariya, MHOW, District Indore, Madhya Pradesh – 453441. Bounded As:, East By – Colony Road , West By – Plot No. 13, North By – Plot No. 17, South By – Plot No. 19	**12-10-2022 Rs. 19,92,682/-**	**30-12-2022**

Place : INDORE Date : 01-01-2023 **Sd/- (Authorised Officer) For Capri Global Housing Finance Limited (CGHFL)**

कार्यालय कार्यपालन यंत्री, लोक निर्माण विभाग खण्डवा संभाग खण्डवा

सिविल लाईन्स, हरसूद नाके के पास खण्डवा (म.प्र.)
website : www.mp.gov.in/pwdmp E-mail: eepwdkhandwa@mp.nic.in Phone No. 0733-2222292
निविदा आमंत्रण सूचना क्र.10/व.ले.लि. /2022-2023/ खण्डवा/ दिनांक 28/12/2022

निम्नलिखित कार्य हेतु ऑनलाईन (Online) निविदा आमंत्रित की जाती है। उल्लेखित कार्य का विस्तृत विवरण वेबसाईट **https://mptenders.gov.in** पर देख जा सकता है।

सक्र.	कार्य का नाम	कार्य की अनुमानित लागत (लाख में)	धरोहर राशि	निविदा प्रपत्र की राशि	ठेकेदार की श्रेणी	कार्य पूर्ण करने की अवधि एवं आमंत्रण
1	2	3	4	5	6	7
2022_PWDRB_236302	तलवडिया से काकरिया मार्ग पोल शिफ्टिंग एवं विद्युत कार्य सहित मार्ग लंबाई 3.16 कि.मी. का निर्माण कार्य।	रु. 275.76 लाख	275760/-	15000/-	केन्द्रीयकृत पी.डब्ल्यू.डी. पंजीकरण	1) 08 माह वर्षाकाल सहित 2) प्रथम)
2022_PWDRB_236304	भराडी से बेलवाडी मार्ग निर्माण मय एच.टी./ एल.टी. पोल शिफ्टिंग विद्युत्त कार्य सहित लंबाई 2.50 कि.मी.	रु. 192.81 लाख	192810/-	12500/-	केन्द्रीयकृत पी.डब्ल्यू.डी. पंजीकरण	1) 06 माह वर्षाकाल सहित 2) प्रथम)
2022_PWDRB_236305	भामगढ से कोठाघाट (पी.एम.जी.एस.वाय. धनोरा रोड तक) मार्ग लंबाई 6.00 कि.मी. का निर्माण कार्य	रु. 460.18 लाख	460180/-	15000/-	केन्द्रीयकृत पी.डब्ल्यू.डी. पंजीकरण	1) 12 माह वर्षाकाल सहित 2) प्रथम)
2022_PWDRB_236307	निमाड़ उपसंभाग के अंतगत विभिन्न मार्गों की सर्वे एण्ड इन्वेस्टीगेशन रिपोर्ट तैयार करने का कार्य।	रु. 10.00 लाख	20000/-	2000/-	केन्द्रीयकृत पी.डब्ल्यू.डी. पंजीकरण	1) 04 माह वर्षाकाल सहित 2) प्रथम)

1. उपरोक्त वेबसाईट पर ऑनलाईन पेमेंट करने के पश्चात बिड डॉक्यूमेंट क्रय किया जा सकता है।
2. ऑनलाईन बिड प्रस्तुत करते समय बिड प्रस्तुतकर्ता को निम्नलिखित दस्तावेज प्रस्तुत करना आवश्यक है।
   1. बिड डॉक्यूमेंट की खरीदी का प्रमाण, 2. अरनेस्ट मनी जमा करने का प्रमाण, 3. चेक लिस्ट, 4. एफिडेविट
   विस्तृत जानकारी बिड डाटा शीट में देखी जा सकती है।
3. निविदा प्रपत्र ऑनलाईन क्रय करने की तिथि दिनांक 30.12.2022 सुबह 10:30 से दिनांक 10.01.2023 सायं 17:30 बजे तक निर्धारित है।
4. इलेक्ट्रानिक ई.एम.डी. (**RTGS & NEFT**) द्वारा ही स्वीकार की जावेगी।
5. विस्तृत निविदा आमंत्रण सूचना एवं अन्य जानकारी उक्त वेबसाईट पर देखी जा सकती है।
6. निविदा में किसी भी प्रकार का संशोधन पेपर पब्लिकेशन में नहीं किया जाकर सिर्फ वेबसाईट पर ही किया जावेगा।

कार्यपालन यंत्री
लोक निर्माण विभाग, संभाग खंडवा

G-21091

वैक्सीन का दूसरा डोज लगवाए, जीवन को सुरक्षित बनाये।

OFFICE OF THE ADDITIONAL PROJECT DIRECTOR PWD PIU OLD PALASIYA INDORE

Email:- apdpiuindore@gmail.com

O. /F-3/2022/Gen/APD/NIT-31/6818 Indore Date: 28/12/22

Online percentage rate bids for the following works are invited (SOR w.e.f. 15.09.2022) from Registered Constractors and Firms of repute fulfilling registration criteria Interested bidders can view the detailed NIT- 31 on the website http://mptenders.gov.in The Bid Document can purchased only online. For Amendment to NIT, if any, would be published on website only, and not is newepaper.

S. no.	Tender No.	Name of Work	District	PAC in Lacs	EMD in Rs	Cost of Document in Rs	Time Period for Completion in Months
1	2	3	4	5	6	7	8
1	2022_ PWPIU_ 238571_1	SUPPERVISION AND QUALITY CONTROL CONSULTANCY SERVICES FOR OF VARIOUS BUILDINGS IN DISTRICT ALIRAJPUR	ALIRAJPUR	300.00	3,00,000	12,500	24
2	2022_ PWPIU_ 238901_1	BALANCE, MAINTENANCE, MINOR AND UNDER P.G. WORKS OF PIU, PWD DISTT.BARWANI	BARWANI	320.00	3,20,000	15,000	24
3	2022_ PWPIU_ 239213_1	CONSTRUCTION OF 03 NOS. LABORATARY, AND 02 NOS. ADDITIONAL CLASS ROOM IN HIGHER SECONDARY SCHOOL BUILDING AT DHULKOT BALANCE WORK DISTT. KHARGONE M.P. (Second Call)	KHARGONE	61.21	61,210	10,000	6
4	2022_ PWPIU_ 238132_1	CONSTRUCTION OF BALANCE WORK OF NEW COURT BUILDING AT MAHESHWAR, DISTRICT KHARGONE (MP) (Second Call)	KHARGONE	151.87	1,51,870	12,500	6
5	2022_ PWPIU_ 239312_1	BALANCE, MAINTENANCE, MINOR AND UNDER P.G. WORKS OF PWD PIU RATLAM DISTT. RATLAM INCLUDING INTERNAL AND EXTERNAL ELECTRIFICATION (M.P.)	RATLAM	150.00	1,50,000	12,500	12

(Key Date) :-

1. Document Download/Sale Start Date	-	21.12.2022
2. Bid Submission Start Date	-	22.12.2022
3. Bid Submission End Date	-	06.01.2023
4. Bid Opening Date	-	07.01.2023

Additional Project Director
PWD PIU INDORE

G-21068

गाँव-गाँव में अलख जगाओ, बेटी बचाओ, बेटी पढाओ।

एक नजर

तुनिषा सुसाइड केस शीजान की कस्टडी 14 दिन बढ़ाई गई

मुंबई(एजेंसी)। एक्ट्रेस तुनिषा शर्मा सुसाइड केस में मुंबई की वसई कोर्ट ने आरोपी शीजान की कस्टडी 14 दिन के लिए बढ़ा दी है। कोर्ट ने शनिवार को जब उसकी कस्टडी बढ़ाने का आदेश दिया तब शीजान ने अपने बाल न काटे जाने की मांग रखी। इधर, पुलिस ने आरोप लगाया है कि शीजान पूछताछ में मदद नहीं कर रहा। वो अपने मेल के पासवर्ड भी छिपा रहा है। पुलिस ने कोर्ट को बताया कि शीजान अपने गूगल अकाउंट का पासवर्ड नहीं बता रहा है। गूगल अकाउंट में फोटो, डॉक्यूमेंट,अन्य मेल आईडी जैसी चीजें है जिसकी उन्हें जांच करनी है। शीजान का कहना है कि उसे पासवर्ड याद नहीं है।

सीबीएसई 12 वीं बोर्ड एग्जाम की डेटशीट में हुआ बदलाव

नई दिल्ली। केंद्रीय माध्यमिक शिक्षा बोर्ड (सीबीएसई) ने हाल ही में रिलीज की बारहवीं की डेटशीट में बड़ा बदलाव किया है। बोर्ड ने कुछ विषयों की एग्जाम डेट बदली है। इसके मुताबिक, उर्दू इलेक्टिव, संस्कृत, कर्नाटक म्यूजिक विषय की परीक्षा की तारीख को बदल दिया गया है। इन सब्जेक्ट के एग्जाम 04 अप्रैल, 2023 को होनी थी। लेकिन बोर्ड ने इन विषयों की तारीख को आगे कर दिया है। अब यह परीक्षाएं 27 मार्च, 2023 को आयोजित की जाएगी।

गुजरात में कार और बस की भीषण टक्कर; 9 की मौत

नवसारी । गुजरात के नवसारी जिले में शनिवार सुबह एक फॉर्च्यूनर कार और बस की टक्कर हो गई। इसमें 9 की मौत हो गई। 30 से ज्यादा लोग घायल हैं। सभी घायलों को नजदीकी अस्पताल में भर्ती करवाया गया है।

भूपेश बघेल ने की पीएम मोदी की तारीफ कहा- इस तरह के लोग विरले ही होते हैं

नई दिल्ली, (एजेंसी)। छत्तीसगढ़ के मुख्यमंत्री भूपेश बघेल ने प्रधानमंत्री नरेंद्र मोदी की तारीफ की है। उन्होंने कहा कि इस तरह के लोग कम होते हैं। छत्तीसगढ़ के मुख्यमंत्री ने कहा कि उन्होंने राज्य के कई मुद्दों पर चर्चा के लिए प्रधानमंत्री से मिलने के लिए समय मांगा था। लेकिन प्रधानमंत्री की माता जी का देहांत हो गया तो मैंने सूचना दी कि मुलाकात की इस डेट को आगे बढ़ा दिया जाएगा। लेकिन पीएमओ से कहा गया कि प्रधानमंत्री ने अपने कार्यक्रम में कोई बदलाव नहीं किया। बघेल ने मोदी की तारीफ करते हुए कहा कि जिसके घर में इस तरह की घटना हो जाए और वह अपने कार्यक्रम को जारी रखें, इस तरह के विरले लोग होते हैं, जो उदाहरण हैं इस दौरान भूपेश बघेल ने कहा कि पूरे विपक्ष की तरफ से मैं कोई अधिकृत व्यक्ति नहीं हूं कि मैं सभी की तरफ से अनाउंस करूं,

लेकिन मैं कांग्रेस कार्यकर्ता होने के नाते कहूंगा कि हां 2024 में राहुल गांधी को प्रधानमंत्री कैंडिडेट के रूप में लाना चाहिए। उनके नेतृत्व में चुनाव लड़ना चाहिए और चुनाव जीतना चाहिए।

राहुल गांधी की छवि में बदलाव हुआर

छत्तीसगढ़ के मुख्यमंत्री भूपेश बघेल ने कहा कि राहुल गांधी को 2024 में प्रधानमंत्री पद के उम्मीदवार के रूप में आगे लाना चाहिए। उन्होंने कहा कि वह खुद राहुल गांधी को राष्ट्रीय अध्यक्ष बनाए जाने के लिए भी बोल रहे थे। राहुल गांधी जिस प्रकार से मेहनत कर रहे हैं, इससे उनकी छवि में बदलाव हुआ है। पहले लोग क्या बोलते थे उनके बारे में अब राहुल गांधी को लेकर उनका दृष्टिकोण क्या है, जमीन आसमान का अंतर आया है। राहुल गांधी को लेकर जितना दुष्प्रचार किया गया उनके बारे में इस तरह की बाते कहीं गई, लेकिन भारत जोड़ों यात्रा से लोगों की धारणा बदल रही है।

सभी वर्ग के लोग राहुल गांधी से मिल रहे

बघेल ने आगे कहा कि चाहे सामाजिक क्षेत्र में काम करने वाले लोग हों, लेखक और साहित्यकार हों, दर्शनशास्त्री हों, सभी वर्ग के लोग उनसे मिल रहे हैं और राहुल गांधी से प्रभावित हो रहे हैं। राहुल गांधी की जो छवि बना दी गई थी उसमें बड़ा परिवर्तन हुआ है। यह वास्तविकता है और जो सच सामने आया है, प्रकाश आएगा तो अंधेरे को तो भागना ही था। सूरज निकलेगा तो अंधकार छठ जाता है। दिल्ली तक की यात्रा उन्होंने कर ली है, कश्मीर तक की यात्रा फिर एक-दो दिन में शुरू होने वाली है। छत्तीसगढ़ के सीएम ने कहा, मैं समझता हूं कि राहुल गांधी ढूंढ संकल्पित हैं, जिस प्रकार से उन्होंने पदयात्रा की है, हजारों, लाखों लोगों से रोज मिलते हैं।

आई केयर सेंटर में आग केयरटेकर दंपती की मौत

नई दिल्ली। अहमदाबाद शहर में शनिवार सुबह आई केयर सेंटर में आग लग गई। इससे वहां केयरटेकर-कम-सिक्योरिटी गार्ड के रूप में काम कर रहे दंपती की मौत हो गई। नारनपुरा इलाके में आई केयर सेंटर के ग्राउंड फ्लोर पर पति-पत्नी की जोड़ी मृत पाई गई। फायर ब्रिगेड के अधिकारी आशंका है कि आग लगने के बाद धुएं के कारण उनकी मौत हो गई।

बिहार में नकली शराब मामले का मास्टरमाइंड दिल्ली से गिरफ्तार

छपरा । बिहार के छपरा में नकली शराब मामले के मास्टरमाइंड को गिरफ्तार कर लिया गया है। पुलिस क्राइम ब्रांच ने उसे दिल्ली में पकड़ा है। मास्टरमाइंड का नाम राम बाबू है, जिसकी उम्र 35 साल है। गिरफ्तारी के बाद दिल्ली पुलिस ने बिहार पुलिस को जानकारी दी है। राम बाबू पर केमिकल डालकर शराब तैयार करने का आरोप है।

राहुल गांधी को लेकर नीतीश का बड़ा बयान

मैं प्रधानमंत्री पद की रेस में नहीं राहुल के नाम पर ऐतराज नहीं

पटना, (एजेंसी)। मुख्यमंत्री नीतीश कुमार ने विपक्ष के प्रधानमंत्री उम्मीदवार को लेकर बड़ा बयान दिया है। नीतीश कुमार ने कहा कि मैं प्रधानमंत्री पद की रेस में नहीं हूं। यह बात उट नीतीश ने मध्य प्रदेश के पूर्व सीएम कमलनाथ के राहुल गांधी के पीएम कैंडिडेट बनाने के बयान पर कही। वह शनिवार को पटना के ज्ञानभवन में असिस्टेंट प्रोफसर और प्रिंसिपल को अपॉइंटमेंट लेटर बांटने आए थे। यहां पत्रकारों ने नीतीश से सवाल किया गया कि क्या राहुल गांधी विपक्ष का चेहरा हो सकते हैं। इस पर उन्होंने मुस्कुराते हुए कहा कि हमें इससे कोई दिक्कत नहीं है। इसमें क्या बुराई है। सब एक साथ मंच पर आएं, साथ मिलकर सब तय होगा। हम लोग तो वेट कर रहे हैं। मेरे बारे में भी लोग कहते हैं, लेकिन हमारी इच्छा प्रधानमंत्री बनने की नहीं है। मैं इस रेस में हूं ही नहीं।

सभी पार्टियां साथ आएं, मिलजुल कर सब तय होगा

नीतीश ने कहा कि सभी दल साथ आएं। मिलजुल कर सब तय कर लिया जाएगा। हमारी इच्छा है कि ज्यादा से ज्यादा पार्टियां मिलकर साथ काम करें। देश के विकास के लिए काम करें। जब मिल जाएंगे तो सब तय होगा। अलग-अलग पूछने से क्या होगा। कोई बने अच्छी बात है, लेकिन मिलजुल कर चलेंगे तब ही सब तय हो पाएगा।

कमलनाथ ने कहा था- राहुल 2024 में पीएम के उम्मीदवार

लोकसभा चुनाव को लेकर मध्य प्रदेश के पूर्व मुख्यमंत्री कमलनाथ ने कहा है कि राहुल गांधी 2024 के लोकसभा चुनाव में विपक्ष का चेहरा ही नहीं, बल्कि प्रधानमंत्री पद के उम्मीदवार भी होंगे। इसी को लेकर पत्रकारों ने नीतीश कुमार से सवाल किया था। इस पर बिहार के डिप्टी सीएम तेजस्वी यादव ने कहा सब लोगों की अपनी-अपनी इच्छा होती है, सभी अपनी बात रखते हैं। नीतीश जी ने साफ और स्पष्ट कहा है, उनका मोटिव है ज्यादा से ज्यादा विपक्ष को साथ लाकर चुनाव लड़ने का। राहुल गांधी के नाम पर सहमति को लेकर तेजस्वी ने कहा सब लोग बात करेंगे, तब ना।

365 दिन में जिहादी टेरर पर करारा वार

नई दिल्ली, (एजेंसी)। राष्ट्रीय जांच एजेंसी एनआईए ने वर्ष 2022 में जिहादी आतंकवाद पर करारी चोट की है। पिछले कुछ वर्षों की तुलना में इस बार एनआईए ने आतंक से जुड़े सर्वाधिक मामलों की जांच की है। 2022 में एनआईए ने 73 केस दर्ज किए हैं। इससे पहले के वर्षों में यह आंकड़ा 61 से कम रहा है। खास बात है कि इस बार जो 73 केस दर्ज किए गए हैं, उनके अंतर्गत जांच एजेंसी ने जिहादी टेरर से जुड़े मामलों में अपना दमखम दिखाया है। इस वर्ष विभिन्न मामलों में 368 आरोपियों के खिलाफ 59 चार्जशीट दायर की गई हैं। इन केसों में दोषसिद्धि की दर 94.39 फीसदी रही है। राष्ट्रीय जांच एजेंसी ने पिछले साल 61 केस दर्ज किए थे। इस साल मामले दर्ज करने में 19.67 प्रतिशत का इजाफा हुआ है। एनआईए द्वारा दर्ज किए गए 73 केसों में से 35 मामले जिहादी टेरर को लेकर दर्ज हुए हैं। जिन राज्यों में जिहादी टेरर के केस दर्ज हुए हैं, उनमें जम्मू कश्मीर, असम, बिहार, दिल्ली, कर्नाटक, केरल, मध्य प्रदेश, महाराष्ट्र, राजस्थान, तमिलनाडु, तेलंगाना और पश्चिम बंगाल शामिल हैं। जम्मू कश्मीर में 11 केस दर्ज हुए हैं। नक्सल प्रभावित क्षेत्रों में 10 केस, उत्तर पूर्व में पांच केस, पीएफआई से जुड़े मामलों में 7 केस दर्ज किए गए हैं।

Liberal College
Rau, Indore
Affiliated to D.A.V.V. Indore
NCTE, M.P. Education Board, M.P. Higher Education, Bhopal, B.C.I. Delhi
Application are invited for the following
PRINCIPAL / HOD
Asst. Professor/ Asso.Professor/ Professor
For Perspective Education., Pedagogy Subject, Health & Physical Education, M.S.W., Commerce, Law, History, Economics, English, Sociology, Political Sci, Computer Sci., Librarian, Lab Assitant
Email CV with Photo at: liberalcollege111@gmail.com
Campus: Plot 11/13 Village Pigdamber, Rau, Indore (M.P.)

प्रपत्र ए
सार्वजनिक उद्घोषणा
(भारतीय दिवाला तथा दिवालिया बोर्ड (कॉर्पोरेट व्यक्तियों के लिए) दिवाला समाधान प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अनुसरण)

पेगासस रिटेल इंडिया प्राइवेट लिमिटेड के क्रेडीटर्स के ध्यानार्थ

संक्षिप्त विवरण

1	कॉर्पोरेट ऋणधारक का नाम	पीएसएस इन्फ्रास्ट्रक्चर लिमिटेड
2	कॉर्पोरेट ऋणधारक के निगमन की तिथि	27.03.2006
3	वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट ऋणधारक निगमित/पंजीकृत है	आरओसी ग्वालियर
4	कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक का सीमित देयता पहचान संख्या	L45201MP2006PLC018506
5	कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय तथा प्रधान कार्यालय का (यदि कोई हो) पता	108, कॉर्पोरेट सेंटर 8-बी साउथ टुकोगंज इंदौर, म.प्र.-452001 भारत.
6	कॉर्पोरेट ऋणधारक के संदर्भ में निर्णय आरंभ होने की तिथि	आदेश की तिथि 15.12.2022 इलेक्ट्रॉनिकली/द्वारा नवीन पीठ के समक्ष आदेश दिनांक 30.12.2022
7	दिवाला समाधान प्रक्रिया के समापन की अनुमानित तिथि	27.06.2023 (आदेश पारित होने की तारीख से 180 दिन)
8	अंतरिम समाधान व्यावसायी का नाम, पंजीकरण संख्या, जो अंतरिम समाधान व्यावसायी के रूप में कार्यरत है	नाम: श्री. पवित्र खांडेलवाल पंजी. नं. IBBI/IPA-001/IP-P00703/2017-2018/11301
9	बोर्ड में क्या पंजीकृत, अंतरिम समाधान व्यावसायी का पता एवं ईमेल	पता: 206, नवरतन पराज़, 5/2, ओल्ड पालसिया, इंदौर 452018 ईमेल: navink25@yahoo.com
10	अंतरिम समाधान व्यावसायी के साथ पत्राचार के लिये वैकल्पिक ईमेल पता तथा ईमेल	पता: 206, नवरतन पराज़, 5/2, ओल्ड पालसिया, इंदौर 452018 ईमेल: ibc.pegasus@gmail.com
11	दावे जमा करने की अंतिम तिथि	12.01.2023 (आईआरपी द्वारा आदेश पारित होने की तारीख से 14 दिन)
12	अंतरिम समाधान व्यावसायी द्वारा सूचीबद्ध किया गया, धारा 21 की उप-धारा (6ए) के प्रयोजन (वों) के आलोक, क्रेडीटर का वर्ग, यदि कोई हो	लागू नहीं
13	किसी वर्ग में क्रेडीटरों के वर्गीकृत प्रतिनिधि के रूप में कार्य करने के लिये पहचान किये गये वित्तीयेतर व्यावसायियों का नाम (प्रत्येक वर्ग से तीन नाम)	लागू नहीं
14	(अ) वर्गीकरण प्रपत्र, तथा (ब) वर्गीकृत प्रतिनिधियों का विवरण उपलब्ध है:	(ए) वेब लिंक: https://ibbi.gov.in/home/downloads या भौतिक रूप: फॉर्म 10 अनुसार (बी) आईआरपी के पास अब तक उपलब्ध सूचना के अनुसार लागू नहीं

एतद्द्वारा सूचना दी जाती है कि नेशनल कंपनी लॉ ट्रिब्यूनल ने 15 दिसंबर, 2022 को इंदौर बेंच में मे. पीएसएस इन्फ्रास्ट्रक्चर लिमिटेड की कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है।
मे. पीएसएस इन्फ्रास्ट्रक्चर लिमिटेड के क्रेडीटरों को निर्देश दिया जाता है की, घोषणा पे. 10 में वर्णित फॉर्म पर अंतरिम समाधान व्यावसायीकी के पास 12.01.2023 तक या उसके पूर्व अपने दावे प्रमाण के साथ जमा करें।
वित्तीयेतर क्रेडीटर्स केवल इलेक्ट्रॉनिक मोडीन में ही अपने दावे का प्रमाण जमा कर सकते है. अन्य सभी क्रेडीटर्स व्यक्तिगत, डाक द्वारा अपना इलेक्ट्रॉनिक माध्यमों से अपने दावे का प्रमाण जमा कर सकते है।
दावा उनके निर्दिष्ट रूपों में प्रस्तुत किया जा सकता है - फॉर्म सी- ऑपरेशनल क्रेडीटर (वर्गीकर्ता / कर्मचारी के अलावा); फॉर्म डी-फाइनेंशियल क्रेडीटर, फॉर्म ई-ए डलाव में फाइनेंशियल क्रेडीटर, फॉर्म डी-वर्कमैन / कर्मचारी, फॉर्म ई-ऑपरेशनल क्रेडीटरीज ऑफ वर्कमैन / कर्मचारी और फॉर्म एफ-अन्य क्रेडीटर्स।
दावे का गलत अथवा भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।
व्यवीन खांडेलवाल
अंतरिम समाधान व्यावसायी
IBBI/IPA-001/IP-P00703/2017-2018/11301
पेगासस रिटेल इंडिया प्राइवेट लिमिटेड के मामले में

दिनांक: इंदौर
दिनांक: 01.01.2023

2023 में.....

बदलेंगे क्रेडिट कार्ड कार्ड से जुड़े नियम

यदि आप भी क्रेडिट कार्डका इस्तेमाल करते हैं तो कई बैंकों में रिवार्ड प्वाइंट्स संबंधी नियम भी 1 जनवरी 2023 से बदलने वाले हैं। मसलन, आईसीआईसीआई बैंक क्रेडिट कार्ड के रिडॉर्ड्स पॉइंट और फी स्ट्रक्चर में बदलाव करेगा। अब आपको इस पर 1 फीसदी का शुल्क भी देना होगा।

लॉकर संबंधी नियमों में भी बदलाव

दूसरा बदलाव बैंक लॉकर से संबंधित है। आपको 1 तारीख से बैंक लॉकर का इस्तेमाल करने के लिए यह सुनिश्चित करना होगा कि आपने नए लॉकर समझौते पर हस्ताक्षर किए हैं। पंजाब नेशनल बैंक सहित कई बैंक रिजर्व बैंक के ?नए नियमों का हवाला देते हुए ग्राहकों को एसएमएस भी भेज रहे हैं।

सस्ता होगा टीवी देखना

नए साल पर आपका केबल टीवी का खर्च कुछ कम हो सकता है। ट्राई के नए नियमों के तहत कंपनियों को अब 19 रुपये से कम कीमत के चैनलों को बुके में शामिल करना होगा। वहीं चैनलों के बुके पर अधिकतम डिस्काउंट की लिमिट भी 45 प्रतिशत तय कर दी गई है।

कैसी होगी टेक्नोलॉजी की दुनिया -टेक्नोलॉजी बनाएगी जीवन को बेहतर- टेक्नोलॉजी की दुनिया की बड़ी कंपनियों में से एक एलजी की टैगलाइन लाइफ इज गुड है। नए साल 2023 में भी नई नई टेक्नोलॉजी देखने को मिल सकती है जो लोगों के जीवन को बेहतर बनाने का काम करेगी।
नई तकनीक शिक्षा से लेकर स्वास्थ्य सेवा और सरकारी सेवाओं तक को आगे बढ़ने में मदद करेगी।

रोबॉट्स,आर्टिफिश्यल इंटेलिजेंस और मेटावर्स की दुनिया होगी क्रांतिकारी

-इस साल जहां हमने रोबॉट्स,आर्टिफिश्यल इंटेलिजेंस और मेटावर्स का विकास देखा तो वहीं अगले साल हमें इनमें कुछ क्रांतिकारी बदलाव देखने को मिल सकते हैं। अकतकनीक का प्रयोग अब पहले से भी ज्यादा उत्पादों में देखने को मिल सकता है।

राहुल बोले-.....

मध्यप्रदेश में तूफान आया हुआ है और वहां हर कोई जानता है कि भाजपा ने वहां पैसा देकर सरकार बनाई है। पूरा प्रदेश गुस्से में है।

समाजवादी पार्टी के पास दृष्टिकोण नहीं

राहुल गांधी ने समाजवादी पार्टी के पास राष्ट्रीय विचारधारा न होने की बात करते हुए यह भी कहा कि विपक्षी दलों को एक दूसरे का सम्मान करना है। उन्होंने कहा, अगर विपक्ष एक दृष्टिकोण के साथ प्रभावी ढंग से खड़ा होगा, तो बीजेपी के लिए चुनाव जीतना बहुत मुश्किल हो जाएगा। लेकिन विपक्ष को प्रभावी ढंग से समन्वय बनाना पड़ेगा और विपक्ष को वैकल्पिक दृष्टिकोण के साथ लोगों के साथ जाना होगा। बीजेपी के खिलाफ बड़े पैमाने पर अंडरकरंट है। मेरा लक्ष्य देश को वैकल्पिक दृष्टिकोण देने का है।

भाजपा ने किया पलटवार-

राहुल गांधी के बयान पर असम के मुख्यमंत्री हिमंत बिस्वा सरमा ने पलटवार किया है। उन्होंने कहा कि अगर राहुल, भाजपा और आरएसएस को अपना गुरु मानते हैं तो उन्हें नागपुर जाना चाहिए। मैं उनसे कहना चाहता हूं कि उन्हें आरएसएस या भाजपा को नहीं बल्कि भारत माता के झंडे को गुरू मानना चाहिए। उनका नागपुर में स्वागत है, उन्हें भारत माता के ध्वज के आगे गुरु दक्षिणा देनी चाहिए।

प्रथम पृष्ठ का शेष.....

स्वामी संसार पब्लिकेशन प्रा.लि. के लिए मुद्रक/प्रकाशक सुरेन्द्र संघवी द्वारा 11, प्रेस काम्प्लेक्स, ए.बी. रोड इंदौर (म.प्र.) से प्रकाशित एवं पी.जी. इन्फ्रास्ट्रक्चर एंड सर्विसेस प्रा.लि. राऊखेड़ी, मांगलिया बायपास ए.बी.रोड इंदौर (म.प्र.) से मुद्रित।
फोन 0731 - 2575511-12। सम्पादक भरत दोशी, आर.एन.आई. पंजीयन क्रमांक 47622/88 (सभी विवादों का न्यायालय क्षेत्र इंदौर रहेगा)।